

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

⑥

OA 789/2004

New Delhi, this the 6th day of April, 2004

Hon'ble Sh. Shanker Raju, Member (3) <sup>h</sup>

Janaki Devi, W/o Late Sh. Tej Bhan (Ex-Maz.)  
R/o C/o 448/2, Shakti Nagar, Gurgaon, Haryana. ....Applicant

(By Advocate Sh. M.K.Gaur,  
for Sh. U.Srivastava)

V E R S U S

Union of India through

1. The Secretary, Ministry of Defence  
South Block, New Delhi.

2. The Chief Controller of Defence  
Accounts (Pension), G.T.Circle Seci CPF Ind  
Alijahabad 211 001, UP.

3. The Director General of Ord. Services (OS-80)  
MGO Branch, Army Headquarters DHQ PO, New Delhi.

4. The Commandant, Ordnance Depot,  
Shakur Basti, Delhi - 110 056. ....Respondents

O R D E R (ORAL)

Shri Shanker Raju

In this OA, the claim of the applicant is for pensionary benefits.

2. As no decision is yet arrived at by the respondents, OA stands disposed of with directions to the respondents to take a final decision in so far as request of the applicant for pensionary benefits is concerned by a detailed and speaking order within a period of two months from the date of receipt of a copy of this order.

3. OA stands disposed of accordingly.



(Shanker Raju)  
Member (J)

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